# N O T I C E

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at **Aurangabad Bench** that, on **Monday, 18th July, 2022 :**

**I**

The reconstituted Division Bench comprising of the **Hon'ble Shri Justice C. V. Bhadang** and the **Hon'ble Shri Justice N. B. Suryawanshi** will take up the extant judicial assignment of the Division Bench headed by the **Hon'ble Shri Justice C.V. Bhadang.**

**II**

The Single Bench presided over by the **Hon'ble Shri. Justice N.B. Suryawanshi** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by the **Hon'ble Shri Justice Mangesh S. Patil.**

By Order,

High Court, Appellate Side, ]
Bombay ]
]
15th July 2022 ]

Sd/-
(V. R. Kachare)
Registrar (Judl-I)